

(a) the contribution of the richest 10 per cent of the population to the GDP of the country and the share of poorest 50 per cent in the same;

(b) the share of these two groups in the tax paid in 2010-11 and 2011-12; and

(c) whether there is any data available regarding tax evasion and tax non-payment from these groups for these years, if available, the data thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) No such information is available in the Ministry.

(b) No such information is available in the Ministry.

(c) No such information is available in the Ministry.

Presentation of RBI report to Parliament

2852. SHRI ANIL MADHAV DAVE: Will the Minister of FINANCE be pleased to state:

(a) whether there is a proposal for the Reserve Bank of India to make provision for twice-a-year presentation of its report to the Parliament to ensure accountability; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) There is no proposal with the Government to make provision for twice-a-year presentation of the report of Reserve Bank of India on working of Public Sector Banks to the Parliament.

Discontinuation of interest free loan to Khadi sector

2853. DR. K.P. RAMALINGAM: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government has decided to discontinue policy of giving interest free loans to Khadi sector;

(b) if so, the details thereof;

(c) whether Khadi spinners, weavers are among the lowest paid, having no pension or medical insurance; and

(d) if so, whether Government is considering to provide these facilities to Khadi sector at Government's own expenses?